1	2	3
13.	From km 176.60-204.0 of NH-201	Special project under budgetary support.
14.	Bhubaneswar to Puri of NH-203	NHDP phase-III
15.	From km 164.0-189.0, 329.0-375.0 of NH-217	Special project under budgetary support.
16.	From km 90.0-158.0, 202.89-319.0, 375.0-439. 365 of NH-217	Special project under World Bank Assistance
17.	Rimuli-Roxy- Rajamunda section of NH-215	NHDP phase-III
18.	Panikoili-Rimuli section of NH-215	NHDP phase-III
19.	From km 102.0-159.0 of NH-224	Special project under World Bank Assistance
20.	From km 159.0-184.26, 224.0-249.0 of NH-224	Special project under budgetary support.

Weeding out non-serious concessionaires in road projects

1153. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that in order to weed out the non serious players in the construction of road projects, the Government is considering imposing of heavy penalties on concessionaires in case they do not adhere to the deadlines;
 - (b) if so, the details thereof and the penalty clauses being envisaged by Government; and
- (c) whether any such company which has been once blacklisted for non-adherence to deadlines would be allowed to bid for further road contracts?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) The Request for Qualification (RFQ)/Request for Proposal (RFP) documents, as amended from time to time, prescribe bidding norms to ensure that only serious bidders are qualified. Model Concession Agreement contains provisions for penalising the concessionaire in case they do not adhere to timelines which include termination of agreement for default of concessionaire, appropriation of performance security, damages for delay by concessionaire etc.

(c) Contractors/concessionaires placed in the list of non-performers, are not allowed to bid for further projects of the National Highways Authority of India (NHAI), till their performance improves and their names are removed from the list of non-performers.

Bad condition of NH-55 of Darjeeling

†1154. SHRI SAMAN PATHAK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the reasons for bad condition of National Highway-55, which connects the hilly areas of Darjeeling in comparison to other National Highways of the country;
- (b) whether Government has made any special schemes for proper maintenance of National Highways of the hilly areas; and
- (c) whether keeping in view the importance of National Highway-55 in terms of tourism, tea, commercial and frontier strategic location, Government has provided separate package or planning for it?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (c) Total length of NH-55 is 77 km. Out of this, about 67 km passes through hilly terrain. The road is kept in traffic worthy condition within the available funds. There is no special scheme for maintenance of National Highways in hilly areas. However, keeping in view the damages the hill roads are prone to, including the one in Darjeeling area, improvement/maintenance works are sanctioned in various Annual Plans. In view of the importance attached with NH-55, its development has been included under Special Project through World Bank Loan assistance. Consultancy service for preparation of Detailed Project Report (DPR) has been awarded.

NH projects held up in Rajasthan

- 1155. DR. GYAN PRAKASH PILANIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether there are any National Highway projects in Rajasthan which are currently held up in implementation;

†Original notice of the question was received in Hindi.